

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 64

C.P. (IB)/1131(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **GAMMON REALTY LIMITED V/s PRAFUL NANJI
SATRA**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Devashish Godbole for the Petitioner present through VC.

This matter is already ordered to be listed on 08.05.2024. List this matter on Board on
08.05.2024.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**